

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 219 OF 2019

&

IA NO. 1102 OF 2019

Dated: 21st August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Indian Railways	...	Appellant(s)
Versus		
State Load Despatch Centre & Anr.	...	Respondent(s)

Counsel for the Appellant(s) : Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1

ORDER

For appearance and objections, if any by the Respondents, list the matter on **25.09.2019**.

Interim order, if any, shall be continued till the next date of hearing.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/mkj